

CENTRAL ELECTRICITY REGULATORY COMMISSION (CERC)
3rd & 4th Floor, Chanderlok Building, 36, Janpath, New Delhi – 110 001
Tel : 23753915/ Fax : 23753920

No.L-7/186(201)/2009-CERC

Dated : 01st July, 2009

Dear Sir/Madam,

Sub : Oral Hearing on ‘Draft Regulations on tariff for Renewable Energy’.

In exercise of powers conferred under Section 178 of Electricity Act, 2003 (the Act), the Commission made draft regulations on tariff for renewable energy. The draft regulations along with an explanatory memorandum were uploaded on the CERC’s website, i.e., www.cercind.gov.in on 15th May, 2009 for inviting comments/suggestions/objections by 15.06.2009. In addition, the Commission has made amendment in the said draft regulation to provide norms for determination of tariff for solar power projects. The amendment in draft regulations along with an explanatory memorandum for solar power projects has been uploaded on the CERC’s website on 1st July 2009 for receiving comments/ suggestions/objections up to 21st July, 2009.

2. It has been decided by the Commission to hold oral hearing on the above subject on 22nd July, 2009 as per details given below :-

Date	Venue	Timing	Invitees
22.07.2009 (Wednesday)	“CERC COURT ROOM” (Fourth Floor) Chanderlok Building, 36, Janpath New Delhi.	From 1000 Hrs. to 1300 Hrs. and From 1400 Hrs. to 1700 Hrs.	Representatives of Central / State Governments / State Utilities / CPSUs / Trading Licensees / IEX Power Exchange / Individual Experts / NGOs / IPPs / Financial Institutions / Consultancy Firms / Developers / Association related with Renewable Energy.

3. The Commission values your views and firmly believes that your participation/participation of your organization in the oral proceedings will be of immense assistance in arriving at just and fair conclusions on the different issues at stake. I would, therefore, request you to attend the hearing on **22nd July, 2009** or detail a responsible officer of your organization fully conversant with the subject matter.

4. To enable proper arrangements for the hearing, it is requested that the name of proposed participant(s) from your organization may please be communicated to the undersigned **latest by 15.07.2009**. Please also let us know if you/your organization propose to make a presentation during the hearing. The presentation may please be planned to be limited to duration of 15 minutes and be covered in not more than 8-10 slides. A line in confirmation about the participation in the hearing would be highly appreciated.

Yours faithfully,

Sd/-
(Alok Kumar)
Secretary